

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 8983 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Golaghat

Dated Guwahati, the 23rd August, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJ(G) 8413/2023 dated 16.08.2023

Sir,

With reference to the above, I am directed to inform you that Smti Jilmil Begum, Civil Judge (Jr. Div.) No. 2, Golaghat has been granted permission to avail LTC for the block period of 2022-2025, to travel to Chennai, Tamil Nadu along with her husband and daughter w.e.f 23.10.2023 to 29.10.2023 (tentatively), by the shortest possible route, as per existing Rules.

Smti Begum may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 8985-8989 /A.
Copy to:-

Dated 25th August, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Jilmil Begum, Civil Judge (Jr. Div.) No. 2, Golaghat, with reference to her letter dated 14.08.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

24/8/23

REGISTRAR(VIGILANCE)

Dr.
24.08.2023